

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:352

ANSWERED ON:20.04.2010

REFORMS IN SPORTS AUTHORITY OF INDIA

Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Ravneet

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the various administrative reforms introduced in the Sports Authority of India (SAI) have helped improve its functioning and achieve the desired results;

(b) if so, the details of such reforms and the reaction of the Government thereto;

(c) whether the Government has any proposal to decentralise the working of the SAI and open new centres/training centres in various parts of the country including Ropar in Punjab; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 352 TO BE ANSWERED ON 20-04-2010 REGARDING REFORMS IN SPORTS AUTHORITY OF INDIA ASKED BY SHRI RAVNEET SINGH, SHRI BHISMA SHANKER ALIAS KUSHAL TIWARI, MPs.

(a) and (b): Government is making continuous efforts to strengthen the Sports Authority of India (SAI), which have shown positive results. These include reorganisation of field offices; substantial enhancement of budgetary assistance, especially for strengthening sports infrastructure; grant of promotions to coaches, which were long overdue; and approval to engage 100 coaches on contract basis to meet the immediate requirements.

(c) and (d): SAI already has all India spread with 313 centres, including extension centres, akharas and adopted schools. The present thrust is on strengthening existing centres rather than opening new ones. At present, Punjab, Himachal Pradesh and Jammu and Kashmir are managed by the regional centre at Chandigarh. Government of Punjab has been requested to allot suitable land at Roper for relocation of the Centre.